



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA  
www.rbi.org.in

RBI/2013-14/569

DNBS(PD).CC. No.375 /03.10.42 /2013-14

April 22 , 2014

All Non Banking Financial Companies

Dear Sir,

**Reporting of information / data relating to Cash and Suspicious Transactions to the Director, Financial Intelligence Unit-India (FIU-IND)**

Please refer to the circular DNBS.(PD).CC.No.339/03.10.42/2013-14 dated July 1, 2013 [ [para III \(17\)](#)] on the above subject.

2. In terms of the extant instructions, NBFCs are required to report information / data relating to Cash and Suspicious Transactions to the Director, Financial Intelligence Unit-India (FIU-IND) on the FINnet Gateway in Test Mode to test their ability to upload the reports electronically till the time NBFCs are informed about 'go-live' of the project. The project has since gone 'live' and henceforth NBFCs may discontinue submission of reports in CD, using only FINnet gateway for uploading of reports in the new XML reporting format. Any report in CD will not be treated as a valid submission by FIU-IND. For any clarification / assistance regarding submission of reports, you may contact FIU-IND help desk at [email](#) or telephone numbers 011-24109792 / 93.

Yours faithfully,

(Sindhu Pancholy)  
Deputy General Manager